NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/553/(IB)/2017

NAME OF THE PETITIONER(S) : ASSET RECONSTRUCTION COMPANY LTD

NAME OF THE RESPONDENT(S)

: PARAGON STEEL PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. 12. VI DHYD SHANKAIR DOV. FOR RESPONDENT RIVIOLIZE Shankar 2. V. Kamala Kumar Counsel for Petitioner Chamala. U

ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter. Counsel for petitioner prayed time to make final submission in the matter. Time extended at request of both sides. Put up on 08.09.2017 at 10.30 A.M.

Member (Judicial)

bc